

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 438 of 2013 in
Appeal No. 37 of 2013 &
IA Nos. 55 & 437 of 2013

Dated : 17th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd.

.....Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Adv
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for KPTCL
Mr. M.G. Ramachandran for Govt. of
Karnataka

ORDER

Post the matter before the Chennai Circuit Bench on **20.12.2013.**

(Rakesh Nath)
Technical Member

ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson